

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2462
ANSWERED ON 11/08/2025**

SHORTAGE OF AFFORDABLE HOUSING UNDER PMAY-(U)

2462. SHRI VIVEK K. TANKHA:

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) the estimated shortfall or demand for affordable housing in urban areas as per the latest Government data or surveys;
- (b) the total number of houses sanctioned, grounded, and completed under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) since its launch, State/UT-wise;
- (c) whether the initial 2022 deadline for "Housing for All" has been revised, and if so, the revised target and reasons;
- (d) whether any impact assessment of PMAY-U has been conducted regarding housing affordability, slum reduction, and socio-economic inclusion; and
- (e) whether there is any proposal to extend, reform, or replace PMAY-U, and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing are implemented by States/Union Territories (UTs). The estimated shortfall & demand for affordable housing is addressed by States/UTs and is not maintained centrally. However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country.

Based on the project proposals submitted by the State/UT Governments under PMAY-U, a total of 112.16 lakh houses have been sanctioned by the Ministry, of which 93.75 lakh have been completed/delivered to the beneficiaries as on 04.08.2025. State/UT-wise details of houses sanctioned and completed under PMAY-U are at Annexure-I.

The scheme period of PMAY-U has been extended upto 31.12.2025 to complete the houses sanctioned without changing the funding pattern and implementation methodology.

An evaluation study of all Central urban schemes including PMAY-U has been conducted by NITI Aayog. Evaluation of CLSS vertical has been carried out by Quality Council of India.

Based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. As on date, 34 States/UTs have signed Memorandum of Agreement (MoA) and 7.15 lakh houses have been sanctioned under PMAY-U 2.0. State/UT-wise details of houses sanctioned under PMAY-U 2.0 are at Annexure-II.

State/UT-wise details of houses sanctioned and completed under PMAY-U

Sr. No.		State/ UT	Details of Houses (Nos)		
			Sanctioned	Completed	
1	States	Andhra Pradesh	19,06,887	10,83,601	
2		Bihar	2,91,422	1,90,041	
3		Chhattisgarh	2,87,016	2,57,265	
4		Goa	3,146	3,145	
5		Gujarat	9,72,842	9,41,553	
6		Haryana	1,15,034	70,551	
7		Himachal Pradesh	12,640	11,391	
8		Jharkhand	2,29,156	1,59,958	
9		Karnataka	5,84,086	3,94,153	
10		Kerala	1,61,957	1,34,208	
11		Madhya Pradesh	9,46,592	8,69,176	
12		Maharashtra	12,11,085	9,94,157	
13		Odisha	2,03,380	1,64,907	
14		Punjab	1,20,990	97,992	
15		Rajasthan	2,97,528	2,36,162	
16		Tamil Nadu	6,70,425	6,07,125	
17		Telangana	2,48,074	2,23,627	
18		Uttar Pradesh	17,76,823	17,04,755	
19		Uttarakhand	63,605	43,105	
20		West Bengal	6,15,105	4,65,657	
Sub- total (States) :-			1,07,17,793	86,52,529	
21	North East States	Arunachal Pradesh	8,068	8,068	
22		Assam	1,69,626	1,31,774	
23		Manipur	52,519	18,485	
24		Meghalaya	4,758	2,024	
25		Mizoram	39,150	27,019	
26		Nagaland	31,067	29,089	
27		Sikkim	299	219	
28		Tripura	90,989	78,257	
Sub- total (N.E. States) :-			3,96,476	2,94,935	
29	Union Territories	A&N Island	376	80	
30		Chandigarh	1,256	1,256	
31		DNH & DD	9,947	9,450	
32		Delhi	29,976	29,976	
33		J&K	42,584	32,399	
34		Ladakh	1,283	882	
35		Lakshadweep	-	-	
36		Puducherry	15,995	11,398	
Sub- total (UT) :-			1,01,417	85,441	
Grand - total :-			112.16 Lakh	93.75 Lakh*	

* Includes 3.41 lakh houses completed during PMAY-U mission period pertaining to earlier scheme.

State/UT-wise details of houses sanctioned under PMAY-U 2.0

Sr. No.		State/ UT	Details of Houses Sanctioned (Nos)	
1	States	Andhra Pradesh	40,502	
2		Bihar	1,53,791	
3		Chhattisgarh	12,991	
4		Goa	5	
5		Gujarat	22,292	
6		Haryana	15,306	
7		Himachal Pradesh	2	
8		Jharkhand	14,269	
9		Karnataka	28	
10		Kerala	7	
11		Madhya Pradesh	20,149	
12		Maharashtra	39,353	
13		Odisha	11,961	
14		Punjab	12,409	
15		Rajasthan	37,322	
16		Tamil Nadu	61	
17		Telangana	1,13,721	
18		Uttar Pradesh	1,98,666	
19		Uttarakhand	28	
20		West Bengal	129	
Sub- total (States) :-			6,92,992	
21	North East States	Arunachal Pradesh	5,311	
22		Assam	15,366	
23		Manipur	-	
24		Meghalaya	-	
25		Mizoram	-	
26		Nagaland	-	
27		Sikkim	-	
28		Tripura	-	
Sub- total (N.E. States) :-			20,677	
29	Union Territories	A&N Island	-	
30		Chandigarh	9	
31		DNH & DD	13	
32		Delhi	183	
33		J&K	1,272	
34		Ladakh	-	
35		Lakshadweep	-	
36		Puducherry	452	
Sub- total (UT) :-			1,929	
Grand - total :-			7,15,598	